

Statement 11: Financing of Gross Fiscal Deficit- As per cent to Total -2011-12 (BE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from L.I.C., NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/Deficit (+)	(Per cent)	
												Gross Fiscal Surplus (-)/Deficit (+) (Col.2 to 12)	13
1	2	3	4	5	6	7	8	9	10	11	12		
I. Non-Special Category													
1. Andhra Pradesh	85.4	9.3	8.5	0.3	6.6	-2.3	1.7	-	-	-8.2	-1.3	100.0	
2. Bihar	35.5	30.8	25.7	11.1	1.2	-	0.9	-	-	-3.4	-1.8	100.0	
3. Chhattisgarh	54.6	-1.3	10.5	10.4	9.9	5.9	1.3	-	-	-1.4	10.1	100.0	
4. Goa	18.0	0.1	12.9	1.7	8.8	-3.0	6.8	8.0	-16.8	-0.3	63.8	100.0	
5. Gujarat	92.4	-2.7	21.5	8.6	-3.3	-	-9.8	-0.9	-	-5.5	-0.3	100.0	
6. Haryana	68.8	6.4	6.8	0.6	14.8	-0.1	6.9	0.6	-	3.6	-8.3	100.0	
7. Jharkhand	9.6	-3.6	7.3	6.5	76.1	9.5	11.2	-3.4	-0.4	-0.2	-12.7	100.0	
8. Karnataka	65.7	9.2	9.3	3.2	12.7	-8.0	-	10.4	-	-0.1	-2.4	100.0	
9. Kerala	64.0	6.7	0.1	4.4	25.1	-	-0.4	0.6	-	-1.0	-1.1	100.0	
10. Madhya Pradesh	67.5	15.8	14.0	2.8	5.1	3.3	7.1	31.3	-	-4.2	-41.8	100.0	
11. Maharashtra	76.8	6.0	-9.4	0.7	10.4	1.4	18.2	-	0.4	-1.6	-2.9	100.0	
12. Odisha	50.1	0.2	8.6	12.7	13.4	0.1	1.5	1.0	2.7	-3.2	12.9	100.0	
13. Punjab	62.0	1.7	2.0	-6.0	28.0	3.2	-	5.5	-	-1.3	4.9	100.0	
14. Rajasthan	83.4	4.3	-14.1	10.4	16.8	-0.4	0.2	-	-	-0.6	-	100.0	
15. Tamil Nadu	81.6	5.8	5.8	3.0	6.8	2.1	6.8	0.6	0.1	-0.7	-11.8	100.0	
16. Uttar Pradesh	67.9	-1.6	19.3	-0.5	20.1	30.3	-15.9	19.3	-33.2	-3.0	-2.6	100.0	
17. West Bengal	90.0	2.9	24.5	-	5.8	0.1	-0.5	-	-	-5.8	-17.0	100.0	
II. Special Category													
1. Arunachal Pradesh	64.3	-14.0	20.5	84.4	70.1	9.7	36.3	-680.9	-167.3	-78.9	755.8	100.0	
2. Assam	82.2	-0.2	3.9	6.0	14.7	-	3.5	3.2	-	-0.1	-13.3	100.0	
3. Himachal Pradesh	67.2	-1.7	9.1	0.6	33.7	-	-	-	-	-8.2	-0.7	100.0	
4. Jammu and Kashmir	85.1	-4.7	15.7	23.5	19.1	12.4	-10.8	1.3	-	-35.2	-6.3	100.0	
5. Manipur	35.5	31.6	-1.3	6.0	7.7	-	29.8	-8.9	-11.9	-0.3	11.9	100.0	
6. Meghalaya	65.2	-1.3	23.0	14.5	29.7	-	1.6	1.5	-7.4	-4.8	-22.1	100.0	
7. Mizoram	144.3	2.9	2.3	20.8	46.3	10.3	0.9	-	11.8	-55.6	-84.0	100.0	
8. Nagaland	105.4	-3.0	1.5	4.2	-3.1	0.0	-	-	-	-5.2	0.2	100.0	
9. Sikkim	46.5	-4.3	16.5	7.2	35.6	1.4	-	-	-	-3.2	0.2	100.0	
10. Tripura	45.3	-10.3	1.9	13.6	31.5	-	-	-	-	-11.4	29.5	100.0	
11. Uttarakhand	19.6	-0.6	26.2	7.7	16.0	-0.1	9.5	2.0	-4.6	19.9	4.5	100.0	
All States	71.5	4.8	8.8	3.5	13.0	3.3	1.7	3.5	-3.6	-3.0	-3.6	100.0	
Memo item:													
1. NCT Delhi	-	-	14.5	-	-	-	-	-	-	-	-	85.5	100.0
2. Puducherry	-	8.4	-4.1	-	4.6	-0.3	2.8	0.7	-	95.7	-7.8		

BE : Budget Estimates.

Note : 1. Same as in Appendix Table 17.
 2. The detailed break-up of Discharge of Internal Debt was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

'-' : Nil/Negligible.